

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P.(S) No.2718 of 2009**

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**CORAM : HON'BLE MR. JUSTICE DEEPAK ROSHAN**

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**Through:- Video Conferencing**

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**06/26.03.2021**

From record it appears that the advocate on record has been elevated as judge of this Court as such Registry is directed to issue notice to this petitioner under both process.

Put up this case on 11.05.2021.

**(Deepak Roshan, J.)**

Fahim/-